

DIVISION BENCH  
COURT - I

O-244

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.(CAA)/194(KB)2023  
IN  
C.A.(CAA)/117(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01<sup>ST</sup> APRIL 2024.**

IN THE MATTER OF	UNIVERSAL EXPORTS PRIVATE LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

**Appearances (via video conferencing/physically)**

For the Petitioner

Mr. Babu Lal Patni, Adv.

For office of RD, ER

Mr. Sudhir Kapoor , Joint Director

**ORDER**

1. Ld. Counsel for the petitioner present. Mr. Sudhir Kapoor, JD, office of RD, ER seeks two weeks time further time to file its report. Time is allowed.
2. Post this matter on **09.05.2024**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**